

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Varun Resources Limited Date of Commencement of Liquidation: 04-12-2018; List of Stakeholders as on Date: 04-12-2018; Name of IP: Mr. Sanjeev Maheshwari; Last 5 digit of registration number: 10523

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	16	32966567	16	32966567	470000000	0		NA
2	Liquidation costs incurred till date	6	996075	6	996075				NA
3	Secured financial creditors	10	34573034559	10	34573034559	0	0	0	Annexure 3
4	Unsecured financial creditors	3	306627220	3	306627220	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	47	433551087	45	432347429	0	1203658	0	Annexure 6
7	Operational creditors (Government Dues)	3	201391436	0	0	0	201391436	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	1164491080	4	1164491080	995129415	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		89	36713058024	84	36510462930	1465129415	202595094	0	